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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 13/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/304/ (IB)/2017
NAME OF THE PETITIONER(S) : SYNERGY PUNCHING PVT LTD
NAME OF THE RESPONDENT(S) : EASUN REYOLLE LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

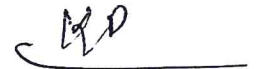
K. BHUVANESWAR

COUNSEL FOR PETITIONER



K. RAVEENDRAN

Respondent



ORDER

Counsel representing both the parties are present and stated that the matter has been settled. Counsel for petitioner stated that in view of the settlement, the petitioner has received an amount of Rs.10 lakhs from the respondent. Counsel for respondent prayed time for filing a joint memo of compromise specifying the schedule of further payments. Considering the submissions of both the sides, time extended at request. Put up on 26.10.2017 at 10.30 A.M.

-sd-
K Anantha Padmanabha Swamy
Member (Judicial)

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